

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/6024/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ^{Jed} 23 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/1609 dtd. 12.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted two days **casual leave on 15.07.2024 and 16.07.2024, along with station leave permission, form the morning of 13.07.2024 till the morning of 18.07.2024.** The Additional District & Sessions Judge, Chirang, Kajalgaon, and in his absence, the Civil Judge (Sr. Div) Chirang, Kajalgaon would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/6025/A, dated , 23-07-24

Copy to:-

✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)